

Government of Jammu and Kashmir
Department of Law, Justice and Parliamentary Affairs
Civil Secretariat
Srinagar/Jammu

Subject:-Litigation Reforms and effective monitoring of Litigation in Union territory of Jammu and Kashmir-Appointment of Officer In charge(OIC) Litigation.

GOVERNMENT ORDER NO:- 3085 - JK (LD) of 2025

DATED:- 13 - 03 - 2025

Sanction is hereby accorded to the appointment of Officer's of Mining Department, as mentioned in annexure to this Government Order as Officer In charge (OIC) Litigation for the cases indicated against each pending including Contempt Petition, if any, pending before Hon'ble High Court of J&K and Ladakh/Central Administrative Tribunal

The terms and conditions of appointment of the OIC shall be governed by the provisions of Government Order No.1673-JK(LD) of 2021 dated 24.03.2021.

By order of Government of Jammu and Kashmir.

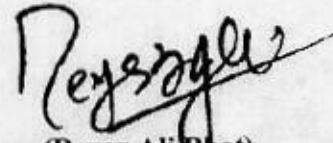
Sd/-
(Achal Sethi)
Secretary to Government,

Dated:-13.03.2025

No:-LAW-OIC/03/2025

Copy to the:-

1. Learned Advocate General, J&K.
2. Principal Secretary to Hon'ble Lieutenant Governor, Raj Bhawan.
3. Joint Secretary(J&K), Ministry of Home Affairs, Government of India.
4. Registrar General, High Court of J&K and Ladakh, Jammu/Srinagar.
5. Principal Secretary to Hon'ble Chief Justice, High Court of J&K and Ladakh.
6. Administrative Secretary, Mining Department.
7. Director Litigation , Srinagar/ Jammu.
8. Law Officer concerned
9. Officer In Charge Litigation(OIC).
10. Private Secretary to Chief Secretary for information of Chief Secretary.
11. Private Secretary to Secretary Law.
12. Incharge Website.
13. Government Order file.
14. Concerned file.


(Reyaz Ali Bhat)

Assistant Legal Remembrancer



Annexure to the Government Order No. 3085 - JK(LD) of 2025 dated 13.03.2025.

S. No	WP(C) No.	Title of the case	Officer Incharge Litigation. (OIC)
1.	WP(C) No. 20/2025	M/s SK Stone Crusher V/s UT of J&K & others.	Sh. Verinder Singh, District Mineral Officer, Kathua
2.	OA No. 599/2024	Surinder Singh Manhas and another V/s UT of J&K & others.	Sh. Verinder Singh, District Mineral Officer, Kathua
3.	WP(C) No./2024	M/s Nandi Brick Kiln & others V/s UT of J&K & others.	Sh. Shiv Kumar, District Mineral Officer, Samba
4.	WP(C) No./2025	M/s Balaji Stone Crusher V/s UT of J&K & others.	Sh. Verinder Singh, District Mineral Officer, Kathua
5.	WP(C) No./2025	M/s New Om Stone Crusher V/s UT of J&K & others.	Sh. Verinder Singh, District Mineral Officer, Kathua
6.	WP(C) No./2025	M/s Dar Industries V/s UT of J&K & others.	Sh. Sandeep Kumar Gupta, District Mineral Officer, Doda
7.	WP(C) No./2025	M/s Guru Nanak Stone Crusher V/s UT of J&K & others.	Sh. Verinder Singh, District Mineral Officer, Kathua
8.	WP(C) No./2025	M/s Vasudev Constructions V/s UT of J&K & others.	Sh. Verinder Singh, District Mineral Officer, Kathua
9.	CP No./2025 in Oa No. 1276/2024	Raj Nath Dhar & others V/s UT of J&K & others.	Sh. Sanjeev Gupta, Senior Drilling Engineer, Jammu
10.	OA No. /2025	Manohar Lal Raina & others V/s UT of J&K & others	Sh. Mir Azhar Majid, Chief Drilling Engineer, J&K
11.	WP(C) No./2025	M/s Shive Stone Crusher V/s UT of J&K & others	Sh. Verinder Singh, District Mineral Officer, Kathua
12.	WP(C) No./2025	M/s Mir Stone Crusher V/s UT of J&K & others	Sh. Mohd. Sayeed, JKAS, District Mineral Officer, Rajouri
13.	WP(C) No./2025	Mohit Singh V/s UT of J&K & others	Sh. Verinder Singh, District Mineral Officer, Kathua
14.	WP(C) No./2025	M/s Harman Stone Crusher V/s UT of J&K & others.	Sh. Verinder Singh, District Mineral Officer, Kathua

